

F. No. J-11016/1/2019-Judicial (Part-1)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

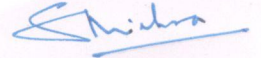
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Shastri Bhawan, New Delhi,  
Dated 14<sup>th</sup> August, 2019

**ORDER**

The President is pleased to allow **Ms. Divya Jyoti Singh**, Group 'B' Panel Counsel for the Supreme Court of India to withdraw her name from the panel of counsel for the Supreme Court of India with effect from **15.03.2019**, consequently her name occurring in the list of Group 'B' Panel Counsel for the Supreme Court of India at serial number 121 in this Department's Order No. J-11016/1/2019-Judl. (Part-1) dated 08.03.2019, stands deleted.

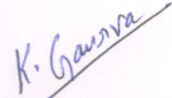
2. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

**Copy for information to:**

1. PS to MLJ/ PS to Law Secretary/PS to Legislative Secretary.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. SGIs in Supreme Court of India.
3. The Registrar, Supreme Court of India.
4. The Incharge, Central Agency Section, Supreme Court, New Delhi.
5. Ms. Divya Jyoti Singh, Advocate, Chamber 464, Old Block, Delhi High Court, New Delhi.
6. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled counsel'.
7. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



for Section Officer (Judicial)  
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